



WEB COPY



W.P.No.29942 of 2023

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 24.01.2024

CORAM :

THE HON'BLE MR.SANJAY V.GANGAPURWALA, CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE D.BHARATHA CHAKRAVARTHY

W.P.No.29942 of 2023

VAISHNAVI JAYAKUMAR

.. Petitioner

Vs

1 THE CHENNAI METROPOLITAN DEVELOPMENT
AUTHORITY REP. BY ITS SECRETARY
THALAMUTHU NATARAJAN MAALIGAI
NO 1 GANDHI IRWIN ROAD
EGMORE CHENNAI - 600 008.

2 THE STATE COMMISSIONER FOR PERSONS
WITH DISABILITIES (TAMIL NADU)
COMMISSIONERATE FOR THE WELFARE OF THE
DIFFERENTLY ABLED,
NO. 5 KAMARAJAR SALAI
LADY WILLINGDON COLLEGE CAMPUS
CHENNAI - 600 005.

.. Respondents

compliant with design and standards prescribed in the Harmonized Prayer: Petition filed under Article 226 of the Constitution of India seeking issuance of a writ of mandamus directing the 1st respondent to forthwith take necessary measures to ensure that the Kilambakkam Bus Terminus is fully compliant with design and standards prescribed in the Harmonized Guidelines and Standards for Universal Accessibility in India, 2021 by carrying out necessary retrofitting.



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For the Petitioner : Ms.B.Poongkhulali

For the Respondents : Mr.R.Sivakumar
for M/s.Siva and Sesu Associates
for the 1st respondent

: Mr.P.Muthukumar
State Government Pleader
for 2nd respondent

ORDER

(Order of the court was made by the Hon'ble Chief Justice)

The petition is filed seeking directions against the first respondent to take necessary measures so as to ensure that the Kilambakkam Bus Terminus is fully compliant with design and standards prescribed in the Harmonized Guidelines and Standards for Universal Accessibility in India, 2021.

2. We have heard Ms.B.Poongkhulali, learned counsel for the petitioner; Mr.R.Sivakumar, learned counsel for the first respondent; and Mr.P.Muthukumar, learned State Government Pleader for the second respondent.



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3. It is submitted that, in the audit report, 17 deficiencies were pointed out. The first respondent has issued work orders with regard to seven deficiencies and with regard to the remaining ten deficiencies, the work orders would be issued.

4. The concern of learned counsel for the petitioner is that the work orders that would be issued shall specify the exact nature of the works to be carried out in tune with the Harmonized Guidelines and Standards for Universal Accessibility in India, 2021.

5. The audit report is on record and is available with the first respondent. Naturally, the works to be carried out have to be detailed in accordance with the audit report and the Harmonized Guidelines and Standards for Universal Accessibility in India, 2021.

6. Learned counsel for the first respondent, on instructions, submits that for the remaining ten works, the tenders would be issued within two months from today. The tenders would contain all the details of the works to be carried out in accordance with the



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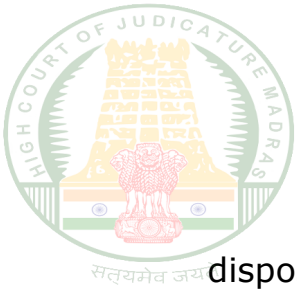
audit report and the Harmonized Guidelines and Standards for Universal Accessibility in India, 2021. The said statement is accepted.

7. Learned counsel for the petitioner further submits that four bus stands are coming up at Koothambakkam, Venpakkam, Varadarajapuram and Mamallapuram.

8. Naturally, the aforesaid bus stands will have to be constructed in compliance with the Harmonized Guidelines and Standards for Universal Accessibility in India, 2021 and the first respondent shall take necessary steps while issuing the tender notice.

9. We would appreciate if the Access Auditors would make periodical inspection during the construction activity of the bus stands and make necessary suggestions as and when required.

10. With these observations and directions, the writ petition is



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disposed of. There shall be no order as to costs. Consequently,
W.M.P.Nos.29550 and 29551 of 2023 are closed.

The necessary compliance be placed on record on 25.3.2024.

(S.V.G., CJ.)

(D.B.C., J.)

24.01.2024

Index : Yes/No
Neutral Citation : Yes/No
sasi

To:

- 1 THE SECRETARY
CHENNAI METROPOLITAN DEVELOPMENT AUTHORITY
THALAMUTHU NATARAJAN MAALIGAI
NO 1 GANDHI IRWIN ROAD
EGMORE CHENNAI - 600 008.
- 2 THE STATE COMMISSIONER FOR PERSONS
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THE HON'BLE CHIEF JUSTICE
AND
D.BHARATHA CHAKRAVARTHY,J.

(sasi)

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